

unit is satisfactory. Unit II has been slipped due to delay in supply of material by BHEL and slow progress of TG erection.

(c) and (d). M/s. Community Energy Alternative, USA have made a proposal to acquire and subsequently own, operate and maintain units I and II (2x210 MW) of the IB Valley TPS. The proposal was considered by the Government of Orissa, who have intimated that the proposal has been dropped and the State Government has decided to have joint venture option for Units I and II of the IB Valley TPS with the Company.

[Translation]

#### Privatisation of Power Projects

3060. DR. LAL BHADUR RAWAL : Will the Minister of POWER be pleased to state :

(a) whether the Government of Uttar Pradesh and other States have submitted proposals to the Central Power Authority for Privatisation of certain Power Projects;

(b) if so, the details thereof and the reaction of Union Government thereto;

(c) whether the State Governments have signed MOU for setting up of Private Power Plants; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI URMILABEN CHIMANBHAI PATEL): (a) No proposal has been received from Government of Uttar Pradesh and other States for privatisation of any existing power projects.

(b) Does not arise.

(c) Yes, Sir.

(d) As per information received so far from State Electricity Boards/Powergrid Corporation of India Limited/Energy Management Centre, Memoranda of Understanding (MOUs) have been signed for setting up 123 power projects for a capacity addition of 55609 MW.

[English]

#### Fertilizer Units

3061. PROF. UMMAREDDY VENKATESWARLU : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether the Government have sought any tie-up with foreign fertilizer firms to start new fertilizer production units in the country; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS, AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT (SHRI EDUARDO FALEIRO) : (a) No, Sir.

(b) Does not arise.

#### Terrorism Abetment by Pakistan

3062. SHRI SOBHANADREESWARA RAO VADDE: Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the US has exempted Pakistan from the list of countries encouraging terrorism and supplying arms to the terrorists, operating in other countries;

(b) if so, the details thereof;

(c) whether the Government have taken up with the US the issue of inclusion of Pakistan in the list of terrorism sponsoring States for imparting training and supplying arms to the terrorists in the State of Jammu and Kashmir; and

(d) if so, the response of the US thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA) : (a) and (b). US Government's determination in July 1993 and again in January 1994 concluded that available evidence did not warrant a finding that Pakistan had 'repeatedly provided support for acts of international terrorism'.

(c) Government have repeatedly emphasized to the US Government that there is incontrovertible evidence of Pakistan's active sponsorship of terrorism in India continues, with the supply of arms, equipment, training and infiltration. This evidence has been shared with US Governmental authorities.

(d) US Government have said that "evidence available to the United States does not support an argument that Pakistan should be put on the terrorist list"

[Translation]

#### Indian Soldiers in Foreign Jails

3063. SHRI VILASRAO NAGNATHRAO GUNDEWAR : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) the number of Indian soldiers in prisons of various countries, country wise; and

(b) the steps taken/proposed to be taken for their early release?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA) : (a) and (b). The information is being collected and will be laid on the Table of the House.